

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/27(KB)2022
COMP.APPL/99(KB)2022,
COMP.APPL/97(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	KANODIA METALS PVT LTD VS VIVEKANANDA FORGING (INDIA) LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance VC and Physical (Hybrid) Mode

Mr. Debasish Chakraborty, Adv.] For SBI
Mr. Snehasish Chakraborty, Adv.

Mr. S. K. Tiwari, Adv.] For Official Liquidator
Mr. Jayesh Choradia, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. This petition has been made IBC compliant.
3. Registry is directed to issue notice to the Respondent/Vivekananda Forging (India) Limited.
4. Respondent to file reply-affidavit, if any, to this petition before the next date of hearing.
5. Post this matter on **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**